

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 264 OF 2025**

RESIDENTS WELFARE ASSOCIATION

OF SAVITA VIHAR

...APPLICANT

VERSUS

IRRIGATION & FLOOD CONTROL

DEPARTMENT (PWD) & ORS. ...RESPONDENT(S)

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NDOH- 10.09.2025

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RESPONDENT NO. 3/ DELHI JAL BOARD

THROUGH



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Email: sahayk@gmail.com

Place: New Delhi

Dated: 09.09.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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STATUS REPORT ON BEHALF OF RESPONDENT NO. 3
/DELHI JAL BOARD

I, Dalbir Singh, S/o Sh. Karan Singh, aged about 55 years, working as Chief Engineer, Respondent No. 3/Delhi Jal Board, having office at Varunalaya, Jhandewalan, New Delhi, do hereby solemnly affirm and declare as under:

1. That I am conversant with the facts of the present case in so far as the same pertain to the Answering Respondent and I am competent to depose with respect thereto.
2. That the Applicant has filed the present application raising concerns with respect to the alleged dumping of construction debris and sewage obstruction in the Ghazipur drain.
3. At the outset it is submitted that the Answering Respondent has no role in the removal of construction debris and the aforementioned drain is under the control of I&FD/Respondent No.1.

It is pertinent to mention herein that the areas of Savita Vihar and Jyoti Vihar have an operational sewerage system, and the sewage from the aforesaid areas is collected at Jagriti SPS (Sewage Pumping Station) and treated at Kondli STP (Sewage



Treatment Plant). The current capacity of Jagriti SPS is 20 MGD and it is presently operating at 20 MGD. The current capacity of Kondli STP is 90 MGD and the same is presently operating at 90. An extract from Google Maps showing the location of Jagriti SPS and Kondli STP is annexed herewith and marked as **Annexure R-1.**

5. That on 25.07.2025, the concerned AE/JE, along with the EE of the Answering Respondent, held a meeting with the President of the RWA, Savita Vihar, and thereafter conducted a physical inspection of the site. Upon inspection, it was found that no sewage from Savita Vihar or the surrounding area was being discharged into the Ghazipur Drain. The Site was again inspected on dated 26.08.2025, photographs are annexed herewith and marked as **Annexure R-2 (Colly.).**

6. It is respectfully submitted that the Answering Respondent reserves liberty to file a detailed reply to the above Original Application, if so directed by this Hon'ble Tribunal and if any issue pertaining to the Answering Respondent arises in the captioned matter.

That the present affidavit is *bona-fide* and filed in the interest of Justice.



[Handwritten Signature]

DEPONENT

08 SEP 2025

VERIFICATION:

Verified at Delhi on this _____ day of September, 2025 that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of official records. Nothing material has been concealed therefrom.

I Identify the Deponent who has Signed in my Presence

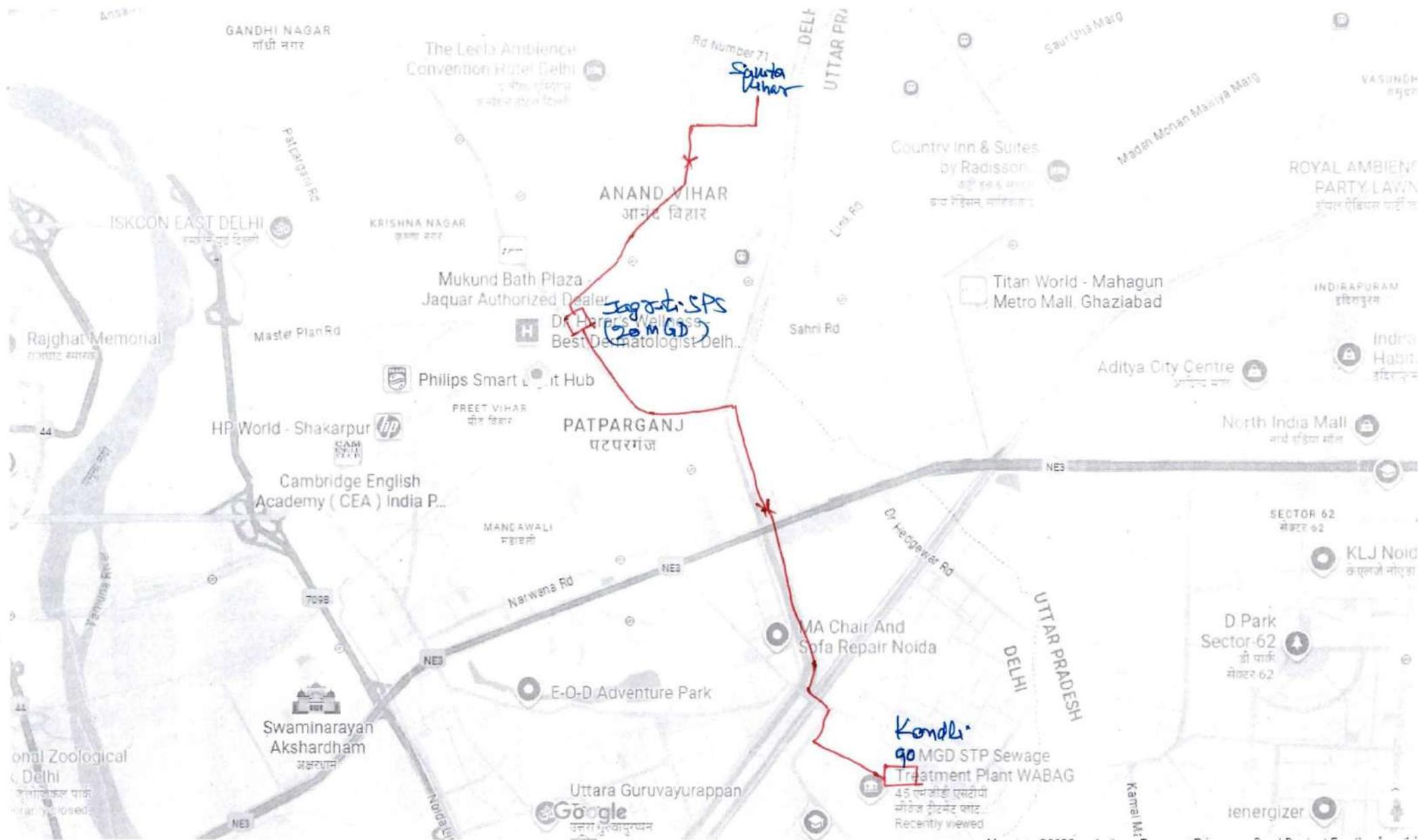
08 SEP 2025

[Handwritten Signature]
I, _____
has solemnly affirmed before me at Delhi
on _____
that the contents of the affidavit which
have been read & explained to me are
true and correct to this & knowledge
10

[Handwritten Signature]

DEPONENT

ANNEXURE R-1



(Signature)
A.P. Rathni
ABCC MSB

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
Original Application No. 264/2025**

Residents Welfare Association

Applicants

Savita Vihar

Versus

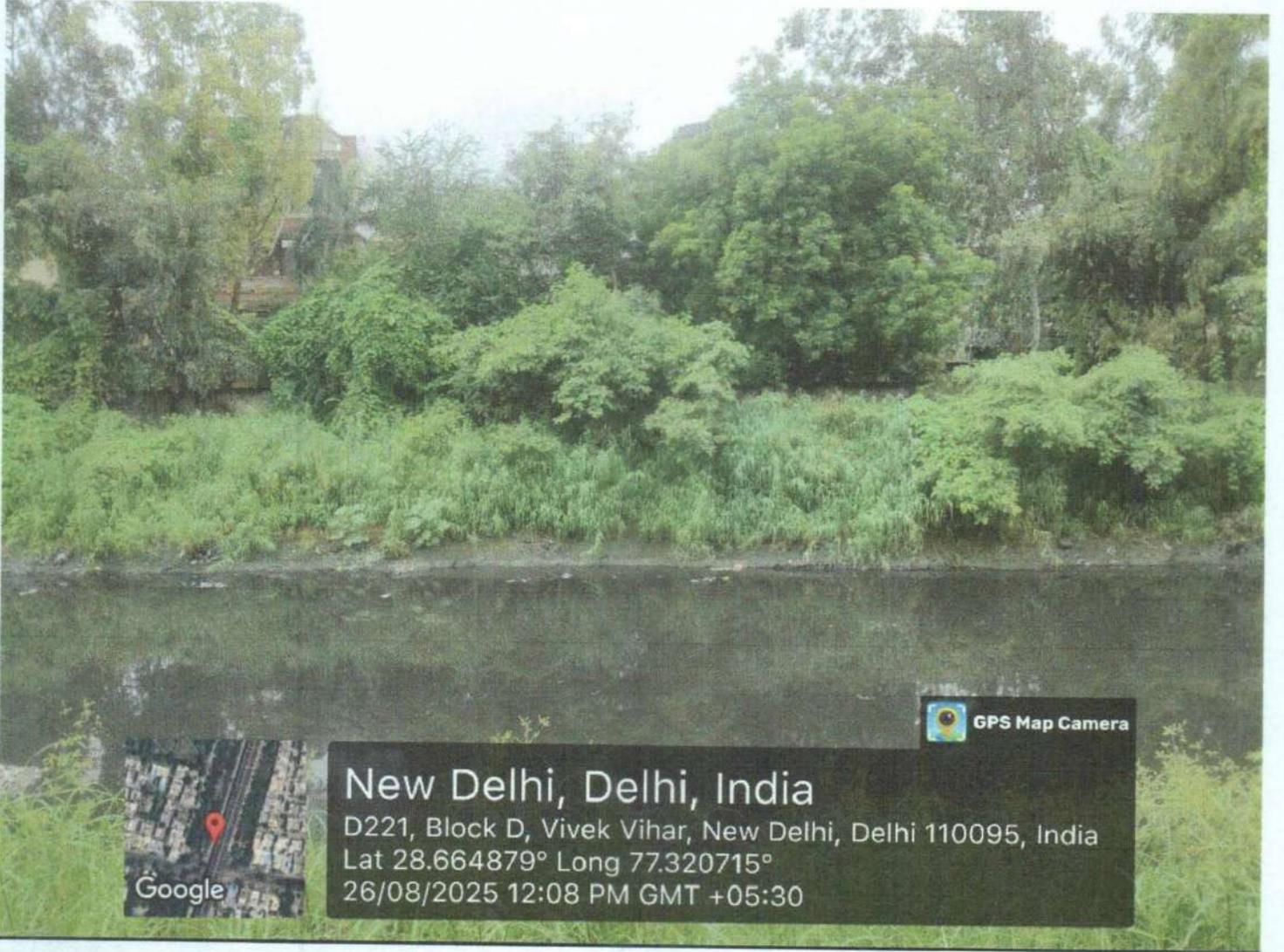
**Irrigation & Flood Control Department
(PWD)**

Respondents

INSPECTION REPROT

1. The case has been received through e-mail on dated 23.07.2025.
2. The case was filed by the applicant on dated 24.05.2025 with the issue throwing of construction debris and sewage obstruction in the Ghazipur Drain.
3. The case was listened on 28.05.2025 in the Hon'ble NGT as a first hearing.
4. According to the applicant Ghazipur drain flows behind Savita Vihar and Yojna Vihar colonies and an elevated road has been constructed i.e. Ch. Charan Singh Marg by the side of this drain and contractor has dumped the construction debris in the drain which is obstructing flow of the drain and is creating health issues to the residents.
5. On dated 25.07.2025, concerned area AE/JE along with EE of AC-59 (Vishwas Nagar) has contacted with the president of RWA Savita Vihar and discussed the issue regarding the above said case.
6. Accordingly, the site has been inspected and found that no sewerage is falling in Ghazipur drain. The area of Savita Vihar and Yojna Vihar are completely sewered and properly functioning and the sewerage discharge is collected at Jagriti SPS and treated at Kondli STP. Thus DJB does not have any roll in this case.
7. Further, it has been observed that a flyover/ elevated road has been constructed by PWD at Ch. Charan Singh Marg by the side of Ghazipur drain. The Ghazipur drain under the jurisdiction of I&FC department.
8. The matter pertains to I&FC and PWD.


(A.P. Rasthwa)
AE (M) 59 D.J.B.

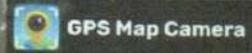


New Delhi, Delhi, India

D221, Block D, Vivek Vihar, New Delhi, Delhi 110095, India

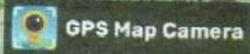
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26/08/2025 12:08 PM GMT +05:30





Google

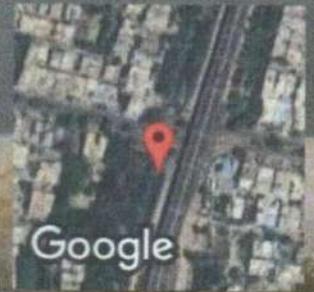


New Delhi, Delhi, India

D223, Block D, Vivek Vihar, New Delhi, Delhi 110095, India
Lat 28.665163° Long 77.320822°
26/08/2025 12:09 PM GMT +05:30



 GPS Map Camera



Delhi, Delhi, India
M87c+h5c, Block C, Yojna Vihar, Anand Vihar, Delhi,
Delhi 110095, India
Lat 28.664097° Long 77.320268°
26/08/2025 11:30 AM GMT +05:30